

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

NOTIFICATION

No: 1107

Dated: 02.02.2015

In pursuance of Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K.13021/04/2014-US.II dated 22nd January, 2015, Hon'ble Shri Justice Narayanan Nadar Paul Vasanthakumar, took oath of office as Chief Justice of the High Court of Jammu and Kashmir, on 2nd February, 2015, at 11.00 A.M.



(Kaneez Fatima)
Registrar General

No: 21339-55/CS

Dated: 02.02.2015

Copy to the: -

1. Joint Secretary to the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi,
2. Registrar General, Supreme Court of India, New Delhi,
3. Principal Secretary to the Hon'ble Governor of Jammu & Kashmir, Raj Bhawan, Jammu,
4. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir, Jammu,
5. Secretaries to all the Hon'ble Judges _____,
6. Registrar General, Madras High Court, Chennai,
7. Principal Secretary to Govt., General Administration Department, J&K, Jammu,
8. Secretary to Government, Department of LJ&PA, J&K, Jammu,
9. Registrar Vigilance, High Court of J&K, Jammu,
10. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
11. Registrar Rules, High Court of J&K, Jammu,
....for information.
12. Accountant General, J&K, Jammu/Srinagar, for information and necessary action (copy of Notification is enclosed),
13. Chief Accounts Officer, High Court of J&K, Jammu,
14. Accounts Officer, High Court wing, Jammu/Srinagar,
15. Protocol Officer, High Court wing, Jammu/Srinagar,
16. Manager, Government Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
17. Incharge NIC for uploading on Website.
18. Office file.


2-2-2015
Registrar General